out. There are two or three ponds surrounding the town. The town is also a corridor to the Similipahar Biosphere Reserve. There are many tourist places surrounding the city such as Kichakeswari temple, Sammibrushk and Debakund, which add to the great tourist attraction of the district. The population of the city is more than one lakh and forty thousand. It is the only Municipality in the district others are N.A.C. During the Tenth and Eleveth Lok Sabha, when I was Member of the Lok Sabha Mayurbanj was declared as the telecom district. The facility of Telecom has also been extended to rural areas now. It has a university called the North Orissa University.

Sir, Baripaua town may be declared as a 'C Class city, as has been demanded by the public a nu;nber of times in the past, because it houses the district headquarters and belongs to the thickly populated tribal district of Mayurbhanj in the State of Orissa.

Demand to provide reservation for women in all areas of Governance

SHRI SHANTARAM LAXMAN NAIK (Goa): Sir, Special Mentions are allowed as per rules. But laying them are not as per rules. Sir, we are being discriminated against. What is provided under the Rules is not being permitted.

MR. DEPUTY CHAIRMAN: It is with the consensus of the House. Please lay it on the Table of the House.

SHRI SHANTARAM LAXMAN NAIK Okay, I will lay it on the Table of the House.

SHRI SHANTARAM LAXMAN NAIK: Sir, giving the women certain reservations by reserving seats in the elected bodies or nominations in the non-elected bodies is gaining momentum in the country.

Former Prime Miniser late Shri Rajiv Gandhi's initiative bore fruits as, his ground work led to the passage of 73rd and 74th Amendment Bills to the Constitution of India after his ragic demise. The concept will undoubtedly proceed towards its logical milestone by way of women getting, one fine day, representation in Parliament and Stat? Assemblies.

However, there are several hurdles in getting such a bill passed immediately but, comparatively, in areas where there are less hurdles like executive and judiciary, Government should take faster steps.

It is time that we reserve one-third post for women in the Supreme Court, High Courts, in lower judiciary, quasi-judicial and revenue bodies.

If the concept is for the good of the society, then it should not be restricted to legislatures only, but should encompass executive and judiciary too.

The Union Government can constitute a task force to prepare a blue print, a road map with necessary drafts for amending the required legislations/rules, etc., by involving State Governments.

I think the experiment is worth trying when we are on the threshold of e-governance, a system in which there is no scope to differentiate between hard job and soft job.

Demand for proper Rehabilitation of the people affected in Bhopal Gas Tragedy

SHRI B.S. GNANADESIKAN (Tamil Nadu): Sir, I would like to bring to the kind notice of this Government the continuous struggle of the people who were affected by chemical disasters in Bhopal. The Government is aware about the tragic consequences of this disaster.